### **DKDA Sehems**

504. SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER. be pleased to state:

(a) whether it is .a fact that DRDA; schemes are not being grounded due to lack of co-operation from national bank';

(b) whether Government have examined the problem of availability of participation in backward areas by nationalised banks; and

(c) the steps proposed to obtain better coordination by DRDAs from nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP MENT (DEPARTMENT OF RURAL DEVELOPMENT) SHRI UTTAM-BHAI PATEL): (a) No, Sir.

(b) Yes Sir.

(c) To ensure better coordination between DRDA and financial institutions regular review meetings at all levels arearranged and bottlenecks with regard to credit support by Nationalised Banks etc. are sorted out on priority basis in the various Committees listed below :---

(i) Block. Level Bankers Committee (BLBC) — Headed by Lead Bank Officer of the district. It meets juarterly for the preparation of block cradit plan and remove operational prob lems in its implementation.

(ii) Block Level Block Consultative Committee (BLOC) — Headed by Sub Divisional Officer. The Committee monitors the progress of sanction of application and related issues,

(iii) District Level Consultative Committee fDLCC) — This Committee headed by District Collector. allocates

the stare of credts disbursement to various banks and monitors the 'phv-sical and financial nrogres of IRDP.

(iv) State Level Hankers Committee (ST BO\_ The Committee reviews the implementation of the Annual Action Plan/District Credit Plan.

(v) High Level Committee at Central level (HLCC) — The HLCC headed by the Secretary, Ministry of Sural lJevelopment, Senior representatives from Government of India, Commer cial Banks, NABARD and RBI, re views the credit arrangements and recommends changes and improvement\*

. and when required.

RBI has also set up a Committee known as "High Power Expert Committee" under the Chairmanship of *its Dy*. Governor to review and suggest modification for better implementation of IRDP.

#### Dereiopusent Programme for Rural Women

505. SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:

(a) whether Government are studying the impact of various rural development schems on rural women;

(b) whether there has been any significant impact on the income of rural

employed women due to rural Development programme like the IRDP; and

(c) if so, the details thereof?

THE MINISTER OP STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL); (a) to (c) Special safeguards have been provided under various poverty alleviation programme, for providing both self-employment & wage employment to rural women. Accordingly, a target of 40 per cent has been fixed for rural women under Integrated Rural Development Programme (IRDP) and 30 30pr cent under lawahar Rozsar Yojana (TRY) As si sub-scheme of TRDP, an ex-clusive progamamnie viz Developmment of of woman &children in Rural Areas (DWCRA) is also under implementition. the imnact of thers programmes on rural women. among others, are reviewed

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from time to time at Central and State levels and necessary steps/initiatives are taken to improve the lot of rural women. During 1993-94, the coverage of women beneficiaries under IRDP was 33.64 per cent under IRY women had a share of 25.06 per cent in the total employment generated. The programme of DWCRA has also benefited the rural women in making them self confident and improved their social and economic status.

#### Development of Wasteland in Bihar

.. 506. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) how much wasteland was put to agricultural and horticultural use in Bihar during the last four years;

(b) how much total wasteland was there in Bihar four years ago and how much is there now:

(c) how much money was given to the State Government during this Period; and

(d) what steps are being taken to develop the wastelands?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

# Irrigations / Building Schemes to provide drinking water to Maharashtra

507. SHRI SATISH PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have approved irrigation of bunding schemes to provide drinkiig water to Maharashtra; if so, the details of location;

(b) what are the scheme that remain incomplete despite approval due to objec tions from forest and environmental dep artments; and

(c) whether Government would consider introdirring package deal inclusive of

approvals from all Government Departments prior to sanction of the Scnemos?

THE MINISTER OF STATE IN IME MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAM-BHAI PATEL); (a) No, Sir.

(b) and (c) Does not arise.

## पेयजल के एक लोग के संबंध में सबक्षण

508 भोरे खुरेश पधौरी: अपर प्रवास मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या प्राठ वर्षों के बाद देव के प्रत्येक गांव झौर वासस्थल में पेयजल का कम से कम एक स्रोत उपलब्ध कराने का केन्द्रीभूत कार्य मारभ ही चुका है;

(ख) यदि हां, तो इस ग्राश्चयों को ग्रंजाम देने के लिये 10,000 करोड़ रुपये की धनराशि लगाई गई थी ;

(ग) क्या 1986 के मुकाबते ऐसे वासस्यलों की संख्या प्रधिक है जध्ां शुद्ध जल उपलब्ध नहीं है;

(घ) घदि हां, तो क्या 1985 के सर्वेक्षण से यह पता चला कि 1.62 लाख गांवों में पेयजल का माझ एक स्रोत है;

(ङ) क्या सरकार ने जल संबंध) प्रपने विभिन्न मिशनों में सर्वत्रथम प्रौद्यो-गिको मिशन को मारंभ किथा;

(च) यदि हो, तो क्या अह् मिशत का फाम 1991 में पूरा हो जाता था लेकित ग्रमी भी 2,365 समस्थाग्रस्त गांव है;

(७) क्या सरकार ने 1991 में एक यौर सर्वक्षण के लिये कहा था जो अक्तूबर, 1993 में पूरा हो गया और जिंि यह पता चला कि 60,000 गांव जल रून रहित है और 1.20 लाख वास स्थल जल रहित है;